

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1771 of 2010

S. KRISHNAMOORTHY

Appellant(s)

VERSUS

CHELLAMMAL

Respondent(s)

Date : 26/03/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Appellant(s)

Mr. Senthil Jagadeesan, AOR

For Respondent(s)

Mr. P. N. Ramalingam, AOR (N/P)

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Senthil Jagadeesan, learned counsel for
the appellant. None appears for the respondent.

Hearing concluded.

Judgment reserved.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Court Master

Signature Not Verified

Digitally signed by
Chetan Kumar
Date: 2015.03.26
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